

S.No.	Name of the Reply
139.	Dar Al Shifa Hospital, Kuwait
140.	Engg. Cont. Co., Kuwait
141.	Finesco Intl., Kuwait
142.	First Touch Trading, Doha, Qatar
143.	Fawas Refrigeration, Kuwait
144.	Gresen General Trading & Const. Co., Kuwait
145.	Gulf Intl. Contracting, Kuwait
146.	International Engineering & General, Doha, Qatar
147.	Kuwait and Gulf Linill Transport Co., Kuwait
148.	Kuwait Peáral Cont. Co., Kuwait
149.	Millinium Ship Trading Co., Dubai
150.	National Clearing Col. Safat., Kuwait
151.	Organisation of Al hayah for Construction and Investments, Tripoli
152.	Oman Al Dhahobi Estt., Kuwait
153.	RBJ Industries, Brunei
154.	Raed Security, Kuwait
155.	Raja Isteri Penujivan, Brunei
156.	Swet and Sun Ltd., Mauritius
157.	Seder Group Trading and Cont., Riyadh
158.	Stallion Marine Engg. LLC., Sharjah
159.	Saudi Hills, KSA
160.	Tarabut Al Khalej Est., Kuwait

Recognition to the Unions

†145. SHRI ABU ASIM AZMI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that Regional Labour Commissioner, Delhi and Mumbai have conducted elections for the group 'C' and 'D' employees' Union in MTNL, Delhi and Mumbai in the month of October, 2004;

†Original notice of the question was received in Hindi.

(b) if so, the full details thereof;

(c) whether it is a fact that Government/department have not extended recognition and other facilities to the Union which secured first place in elections so far;

(d) if so, the reasons therefor; and

(e) by when Government/department are likely to extend recognition and other facilities to the Union which stood first in the elections?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO): (a) Yes, Sir.

(b) MTNL Mazdoor Sangh has secured 12,474 votes out of 20,250 votes polled in MTNL, New Delhi and emerged as majority Union. MTNL Kamgar Sangh has secured 13,078 votes out of total 22,151 votes polled in MTNL, Mumbai and emerged as majority Union.

(c) The results of the election have been communicated to MTNL with the request to confer recognition on MTNL Mazdoor Sangh in MTNL Delhi and MTNL Kamgar Sangh in MTNL Mumbai, which have emerged as majority Union, for a period of two years.

(d) and (e) Question do not arise in view of reply to (c) above.

Economic Zones for Non-Resident Indians

146. SHRIMATI N.P. DURGA: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether it is a fact that Government are proposing to create economic zones for Non-Resident Indians in the State of Andhra Pradesh, very soon;

(b) if so, the details of the proposal;

(c) whether any draft regulations have been worked out for this purpose; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE OVERSEAS INDIAN AFFAIRS (SHRI JAGDISH TYTLER): (a) No.